

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 10<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP /9/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Laxmi Narayan Sogani, 2. Usha Devi Sogani, 3. Sumit Kumar Sogani, 4. Laxmi Narayan Sogani & Sons (HUF), Vs Sogani Commercials Pvt. Ltd. 2. Sudhir Kumar Sogani, 3. Nidhi Devi Sogani
<b>UNDER SECTION</b>	U/s 241 Companies Act, 2013

For Petitioner (s) :

For Respondent (s) : Mr. Y. Dalmia, Adv.

**ORDER**

No appearance for the Petitioner, when the matter called. Respondent Counsel present.

Matter adjourned to **08.05.2024**

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**